NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 49 (ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Mr. Amit Jain & Ors Vs. M/s Faridabad Metal Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58/59

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Counsel for the Petitioner

For the Respondent(s): Counsel for the Respondent

ORDER

The matter is part heard by the erstwhile Bench. Be listed for directions on 31st January, 2018.

(Deepa Krishan) Member (T)

(Ina Malhotra) Member (J)